

FORM B**PUBLIC ANNOUNCEMENT**

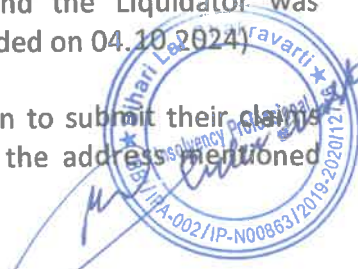
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AJIT SOLAR PRIVATE LIMITED

SL. NO.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Ajit Solar Private Limited
2.	Date of incorporation of corporate debtor	24.05.2007
3.	Authority under which corporate debtor is incorporated / registered	ROC – Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40106RJ2007PTC024478
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: National Motors Building M. I. Road, Jaipur, Rajasthan – 302001
6.	Date of closure of Insolvency Resolution Process	10.09.2024
7.	Liquidation commencement date of corporate debtor	01.10.2024 (However, the liquidation process was initiated vide order dated 11.09.2024 and the Liquidator was appointed vide order dated 01.10.2024, although the order was uploaded on 04.10.2024)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Bihari Lal Chakravarti Reg. No: IBBI/IPA-002/IP-N00863/2019-2020/12776
9.	Address and e-mail of the liquidator, as registered with the Board	Address: GC – 901 Aditya Mega City ,Vaibhav Khand Indirapuram, Ghaziabad, Uttar Pradesh – 201014 Email: blchakravati.associates@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: GC – 901 Aditya Mega City ,Vaibhav Khand Indirapuram, Ghaziabad, Uttar Pradesh – 201014 Email ID: cirp.aspl@gmail.com
11.	Last date for submission of claims	November 03, 2024

Notice is hereby given that the National Company Law Tribunal (Jaipur Bench) has ordered the commencement of liquidation of *Ajit Solar Private Limited* on **01.10.2024** (However, the liquidation process was initiated vide order dated 11.09.2024 and the Liquidator was appointed vide order dated 01.10.2024, although the order was uploaded on 04.10.2024)

The stakeholders of Ajit Solar Private Limited are hereby called upon to submit their claims with proof on or before **November 03, 2024**, to the liquidator at the address mentioned against item No.10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



CA Binari Lal Chakravarti

Liquidator

In the Matter of Ajit Solar Pvt. Ltd.

IBBI Reg. No.: IBBI/IPA-002/IP-N00863/2019-2020/12776

Liquidation Mail id : cirp.aspl@gmail.com

AFA Valid upto 16.11.2024

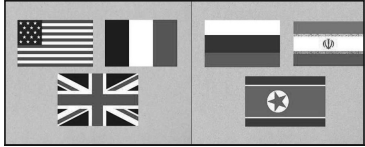
Date: 08.10.2024

Place: Ghaziabad

From the Desk of Editor

Alliances at war

To understand why and how Israel's devastating



blow to Hezbollah is such a world-shaking threat to Iran, Russia, North Korea and even China, you have to put it in the context of the wider struggle that has replaced the Cold War as the framework of international relations today.

After Hamas's invasion of Israel on October 7, I argued that we were no longer in the Cold War, or the post-Cold War. We were in the post-post-Cold War: a struggle between an ad hoc 'coalition of inclusion' decent countries, not all of them democracies, that see their future as best delivered by a US-led alliance nudging the world to greater economic integration, openness and collaboration to meet global challenges, such as climate change and a 'coalition of resistance' led by Russia.

Iran and North Korea: brutal, authoritarian regimes that use their opposition to the US-led world of inclusion to justify militarising their societies and maintaining an iron grip on power. China has been straddling the two camps because its economy depends on access to the coalition of inclusion while the government's leadership shares a lot of the authoritarian instincts and interests of the coalition of resistance.

You have to see the wars in Ukraine, the Gaza Strip and Lebanon in the context of this global struggle. Ukraine was trying to join the world of inclusion in Europe — seeking freedom from Russia's orbit and join the European Union — and Israel and Saudi Arabia were trying to expand the world of inclusion in the Middle East by normalising relations. Russia attempted to stop Ukraine from joining the West (the EU and NATO) and Iran, Hamas and Hezbollah attempted to stop Israel from joining the East (ties with Saudi Arabia). Because if Ukraine joined the EU, the inclusive vision of a Europe 'whole and free' would be almost complete and Vladimir Putin's kleptocracy in Russia almost completely isolated.

And if Israel were allowed to normalise relations with Saudi Arabia, not only would that vastly expand the coalition of inclusion in that region — a coalition already expanded by the Abraham Accords that created ties between Israel and other Arab nations — but it would also totally isolate Iran and its reckless proxies of Hezbollah in Lebanon, the Houthis in Yemen, and the pro-Iranian Shiite militias in Iraq, all of which were turning their respective countries into failed states. Indeed, it is hard to exaggerate how much Hezbollah and its leader, Hassan Nasrallah, who was killed by an Israeli strike, were detested in Lebanon and many parts of the Sunni and Christian-Arab world for the way they had kidnapped Lebanon and turned it into a base for Iranian imperialism. I was speaking to Orit Perlov, who tracks Arab social media for Israel's Institute for National Security Studies. She described the flood of social media postings from across Lebanon and the Arab world celebrating Hezbollah's demise and urging the Lebanese government to declare a unilateral ceasefire so the Lebanese army could seize control of southern Lebanon from Hezbollah and bring quiet to the border. The Lebanese don't want Beirut to be destroyed like Gaza and they are truly afraid of a return of civil war, Perlov explained to me. Nasrallah had already dragged the Lebanese into a war with Israel they never wanted, but Iran ordered. This comes on top of the deep anger for the way Hezbollah joined with the Syrian dictator, Bashar al-Assad, to crush the democratic uprising there. But there is a lot of diplomatic work to be done to translate the end of Nasrallah into a sustainably better future for the Lebanese, Israelis and Palestinians.

The Joe Biden-Kamala Harris administration has been joining a network of alliances to give strategic weight to the ad hoc coalition of inclusion — from Japan, Korea, the Philippines and Australia in the Far East, through India and across to Saudi Arabia, Egypt, Jordan and then up through the EU and NATO. The keystone of the whole project was the Biden team's proposed normalisation of relations between Israel and Saudi Arabia, which the Saudis are ready to do provided Israel agrees to open negotiations with the Palestinian Authority in the West Bank on a two-state solution. And here comes the rub. Pay very close attention to the speech by the Israeli prime minister, Benjamin Netanyahu, before the United Nations General Assembly. He understands very well the struggle.

Owner, Publisher, Printer & Editor: Manish Saraf, Newspaper Printed by AMBER OFFSET PVT. LTD. ADD: D.L.F. TOWER, 3-A, Vidya Ashram Institutional Area, J.L.N. Marg, Jaipur-302017. Rajasthan & Published from 162, Laxman Path, Laxmi Colony, G-2, Shyam Nagar, Jaipur, Rajasthan.

RNI No. RAJENG/2016/66548

(All Disputes are Subject to Jaipur (Rajasthan) Jurisdiction)

Unique upsurge

Nearly two months have passed since the exceptionally brutal rape and murder of a young doctor in the R.G. Kar Medical College and Hospital, Calcutta. The protest rallies continue unabated. There were comparable incidents earlier in Bengal and, emphatically, in other states. They roused general outrage, but not on this scale. I have seen nothing like it in a life spent almost wholly in Calcutta.

Why this unprecedented upsurge? There is indeed a special factor. The victim perished in the hospital where she worked, where she should have been most secure. In fact, all citizens should think of a hospital as a space of care and security. However deficient they may be, government hospitals provide refuge and succour to the ailing poor. The protests originated with the urban middle class, who hardly visit government hospitals these days. But they too think of the state health system as an index to the health of the entire system of governance. Here if anywhere, we may feel, some bedrock civilisational values should not be entirely lost. We are appalled to find that the loss is almost total. Each day brings its own tale of entrenched malfeasance, affronting every rule in the book.

Public indignation took another path as well. The horrific event bears directly on the issue of women's safety. It triggered an outburst of not only alarm but spirited outrage in the women of Bengal and beyond. This manifested itself in 'Reclaim the Night' rallies of undreamt-of size and count on Independence Day eve and relentlessly thereafter. Women have been the most visible face of this wider movement, which has expanded by now to a general indictment of the ruling order.

The movement has thus acquired a uniquely complex chemistry. Its immediate end is 'Justice for Abhaya', meaning action not only against the immediate offenders but also the whole foul ecosystem that spawned them. This campaign is spearheaded by the doctors. Their actions have inspired and conditioned the wider people's protest. During the doctors' blockade of the health department and their nightlong vigil before the egregiously barricaded police headquarters, they were piled with food and facilities by the public, even by the shopkeepers who lost business in the turn.

But the popular mobilisation has its own motive power, inseparably melded with the doctors. In this synergy lies the strength of the total movement: there can be no question of priority or competition. R.G. Kar ignited a fiery revulsion against all that is vile in our polity, as though to atone for our inert complicity all these years. The common citizen is venting a sober anger she hardly knew she harboured. She is belatedly, hence the more fervently, asserting her identity as a humane stakeholder in a free democratic order. The same new-found conviction inspired fans of Calcutta's three iconic football clubs to stand shoulder to shoulder holding one another's banners, the Indian

flag unfurled above them. Let that tableau symbolise our common commitment. Two other features of the movement



seem crucial, beyond the sheer volume of the gatherings: it is entirely non-violent and patently spontaneous, hence free of party politics. Starting from the urban middle class, the spirit of constructive protest has spread to other groups, other locales and other issues. Rural flood victims are declaredly drawing inspiration from the R.G. Kar movement to protest against their own plight.

Public life has attained a flashpoint where the people find they can cast off their subservience to the political class and their awe of bureaucracy. Junior doctors have dislodged certain senior officials (though others clung to their turf). Politicians have been sidelined or even barred entry. They do not relish the experience and are straining to recover lost ground. The Bharatiya Janata Party unleashed a series of rallies whose violence and turmoil contrasted with the unflinching peace and order of the genuine people's protests. Almost worse are the repellent threats and abuse against the protesters emanating from the Trinamool Congress.

Knowledgeable observers say they have not seen a popular campaign of such force and volume in Bengal or India, and seldom anywhere in peacetime. Hence the most vital question: how can we preserve and employ this awe-inspiring power of public indignation? We cannot indefinitely pour out, still less camp out, on the streets. That is a sure way to banalise people's power and allow politicians to capture it. Yet this new-forged collective initiative is too precious a resource to lose. It is a covenant of our self-respect and well-being as citizens. We must invoke it not only for specific protests or demands but to raise consciousness, to identify issues heading towards crisis point and address them before they get there. One such issue is playing out before our eyes. Thousands of aspiring schoolteachers have camped on the streets for years, awaiting the outcome of a selection process befouled by corruption and bad faith. It has mercifully not

led as yet to such dire consequences as at the R.G. Kar, though there have been suicides. The state school system is still more remote from the middle-class urban consciousness than government hospitals. But it caters to over 85% of students in Bengal. Its unheeded collapse is creating a human resource dearth that will undermine both Bengal's economy and its social structure. The signs are already clear.

We cannot tell what will fire the collective imagination to break out in protest. But it is issues like this that our newly-roused consciousness must adopt to sustain and justify itself. That is also how it will expand into a truly popular movement across classes and communities. As it is, the undeniable suffering of poor patients was starting to alienate the striking doctors from the public, to the rulers' delight. The gains from the unique protest movement might be dissipated as a result. Systemic reform is a tall order. But the recent upsurge may embolden us, in the first instance, to seek small tentative victories along the way. Even that had seemed an unreal prospect till yesterday. It is something to cherish and build on.

Free the spaces

"Women, reclaim the night", read the posters in bold. The protest marches in India and around the world on August 14, in response to the rape and murder of a junior woman doctor at the R.G. Kar Medical College and Hospital, had one simple goal: women were to physically occupy the streets at night, a privilege that few of us who identify as female possess. It was designed to be a protest in which women would deliberately take up physical space. By taking up space, I mean challenging the spaces that are male-dominated — in this case, the city streets — through practices that create a shift in spaces that have traditionally operated on the basis of gendered violence and exclusion.

The entitlement to space — physical and social — is something of an aberration when it comes to the female experience. Women are socialised to take up as little space as possible — sitting upright while clutching their possessions in public transport, making space for others to pass them while walking on the streets, or speaking only when their male colleagues are done and, often, starting sentences with, 'I am sorry but I think/feel.' The right to take up space is something that very few women are able to lay claim on. The intersections of caste, class and religion add significantly to this question of who gets to access space. Its denial has serious ramifications, such as the devaluation of female labour, intellect and physical presence to the point of invisibilisation.

The protest marches on August 14, and the many others thereafter, had been organised to challenge these everyday realities of the female experience and to subvert the narrative that seeks to subdue the female presence. The call for the occupation of night streets was intended to recognise the erasure of the physical presence of female and marginalised bodies from public spaces. It was designed to signal a form of persistent resistance where female existence can be visibilised and recognised not just for one night but all others. Taking up space by reclaiming the night was, thus, meant to be an act of defiance.

Soon after, the West Bengal government introduced a set of guidelines to safeguard the interests of women, among which an important one pertained to the minimisation or avoidance of night duty for women.

There's so much to dislike about Durga Puja

Sir — There is a lot to like about Durga Puja and most



Bengalis perhaps have fond memories of the festival. But there is also so much to dislike about Durga Puja. The dhaka, the crowd, the food, the celebration are fine for those who enjoy it. But what of those who do not enjoy it? Those who have lost a loved one, for instance, and remember them most at this time, or those who are ailing and in need of peace and quiet, or those who abhor religious ritual, or those who are simply introverts and wish for some solitude? Where can they go to get away from it all? The inclusivity of the Puja is a bane for those who do not want to be included in it. The prime minister does not tire of calling India the world's largest democracy, but the actions of his government indicate otherwise. There are plenty of examples to prove the government's autocratic tendencies with the latest being the detention of the Lakhkar activist, Sonam Wangchuk, and his supporters who had come to Delhi to demand the implementation of the Sixth Schedule in their Union territory ('Detained Sonam on hunger strike', Oct 2).

Wangchuk and his supporters, who were later released, are demanding constitutional protection for their land, culture and environment. The Centre is treating Lakhkar like a colony, with bureaucrats with no idea of the ecologically-sensitive region making policies for it. It is ironic that a peaceful environmental crusader is being detained while a godman accused of rape and murder is repeatedly let out on parole. Jag Bahadur Singh, Jamshedpur Sonam Wangchuk's padayatra, which began from Leh, was stalled at the Singhu border where he and his associates were

detained. Just like the farmers who had camped at Singhu for over a year, the Centre tried to confine Wangchuk to foil his plan to reach Rajghat, M.K. Gandhi's memorial in Delhi, on October 2. The demand for the Sixth Schedule in Ladakh is legitimate. It will help protect the ecologically-fragile region from industrial onslaught. The Bharatiya Janata Party tried to appease the people of Ladakh by giving it Union territory status, but did little else to make an actual impact. Ladakhis thus upended the BJP's apple cart in the Lok Sabha polls. It is time the Centre heeded the message from the ground in Ladakh.

The ostensible reason for the six-day ban on protests and the gathering of five or more persons in the central and border areas of the national capital — this ban was used to detain Sonam Wangchuk and his supporters — was the heavy movement of VIPs on Gandhi Jayanti. This is not a convincing enough reason. The restrictions appear to be a pre-emptive move to deter Wangchuk and his fellow protesters from gaining nationwide support for their demands. Wangchuk has lived up to the Mahatma's ideal of satyagraha; he should have been allowed to go to Rajghat on October 2 and not later. His detention has only garnered him more public sympathy.

It is ironic that one of the most Gandhian public personalities of the country found it extremely difficult to visit Rajghat on Gandhi Jayanti. It has now become the standard practice for the Central government to stop protesters at the gates of Delhi and deny them entry to the nation's capital. Farmers who protested against the government's farm laws were also given the same treatment for over a year. Why must the capital of the country remain out of bounds for its citizens who are trying to get their voices heard? The malaise of the improper disposal of biomedical waste generated in hospitals is not confined to West Bengal alone ('Clean it up', Oct 4). Places across the country are suffering owing to this. The apathy and the complicity of municipal authorities and state governments are to blame for this situation. The Central Bureau of Investigation is looking into irregularities in the disposal of biomedical waste and its misuse at the R.G. Kar Medical College and Hospital in Calcutta. Similar probes should be undertaken at all hospitals and suitable punishment meted out to those found guilty of malpractice. Foot in the mouth The Bharatiya Janata Party member of Parliament, Kanganana Ranaut, seems intent on putting her foot firmly in her mouth at every possible opportunity.

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India Liquidation Process Regulations, 2016)	
FOR THE INFORMATION OF THE STAKEHOLDERS OF AJIT SOLAR PRIVATE LIMITED	
Sl. No.	PARTICULARS
1.	Name of corporate debtor
2.	Date of incorporation of corporate debtor
3.	Authority under which corporate debtor is incorporated/registered
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor
5.	Address of the registered office and principal office (if any) of corporate debtor
6.	Date of closure of insolvency Resolution Process
7.	Liquidation commencement date of corporate debtor
8.	Name and registration number of the insolvency professional acting as liquidator
9.	Address and email of the liquidator, as registered with the Board
10.	Address and email to be used for correspondence with the liquidator
11.	Last date for submission of claims
Notice is hereby given that the National Company Law Tribunal (Jaipur Bench) has ordered the commencement of liquidation of Ajit Solar Private Limited on 01.10.2024. However, the liquidation process was initiated vide order dated 11.09.2024 and the Liquidator was appointed vide order dated 01.10.2024, although the order was signed on 04.10.2024. The stakeholders of Ajit Solar Private Limited are hereby called upon to submit their claims with proof by or before November 08, 2024, to the liquidator at the address mentioned against item No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with or without proof, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties. CA Bhinai Lal Chakravarti Liquidator In the Matter of Ajit Solar Pvt. Ltd. BBB Reg. No.: BBBJA-0201-N00682019-202012776 Liquidation Mail id: ajit@ajitsolar.com AFA Valid upto 16.11.2024 Date: 08.10.2024 Place: Ghaziabad	

जयपुर पुलिस को जंगल में छिपे मिले शायर लुटेरे

10 किलोमीटर टीम ने किया पीछा, 50 फीट गहरी खाई में गिरे

जयपुर, 7 अक्टूबर (का.सं.)। जयपुर पुलिस ने जंगल में दक्षिण दिशा में बगल राह दो शायर लुटेरों को पकड़ने की कोशिश की। पकड़ने के लिए करीब 10 किलोमीटर पीछा किया। 50 फीट गहरी खाई में गिरकर घायल हुए दोनों बदमाशों को विद्युत भार धारा पुलिस ने पकड़ा।

SMS हॉस्पिटल में घायल लुटेरों को इलाज के बाद असेट किया गया है। पछाछा में दोनों बदमाशों ने पिछले दो महीने में प्रतिदिन 4-5 चैन स्मॉकिंग व लूट की बरादत करना कबूल किया है।

डोसीपी (नॉर्थ राशि वेग्रा डूडी ने बताया- लूट के मामले में बदमाश अनिल कुमार गोणी (21) निवासी खोलाखाना मेमोरिअल और राहुल (22) निवासी साहू मोहल चामसू को गिरफ्तार किया गया है। रविवार रात मुखबिर से सूचना मिली कि चैन स्मॉकिंग व लूट की बरादत करते वाले शायर दो बदमाश पापड़ हनुमानजी मंदिर के पीछे जंगल में छिपे हैं। डूडी वारादा को प्लांटिंग के लिए दोनों बदमाश जंगल में अंधे में छिपकर प्लांटिंग कर रहे हैं। 18। (विद्युत भार धारा के साथ खड़ा किया) ने जंगल में टीम ने जंगल में रेंड डाली। अंधे का पापड़ उतार जंगल में छिपे दोनों बदमाशों ने भागने का प्रयास किया। पुलिस टीम ने करीब 10 किलोमीटर दौड़ कर दोनों बदमाशों को पीछा किया। पीछा करते के दौरान दोनों बदमाश करीब 50 फीट गहरी खाई में गिरकर घायल हो गए। पुलिस टीम ने घायल हुए दोनों बदमाशों को खाई से बाहर निकाला।

क्षेमा ने प्रधानमंत्री फसल बीमा योजना के तहत राजस्थान में 160 करोड़ रुपए से अधिक बीमा राशि का भुगतान किया

लागूगर्ही किसानों का किसानगण, बूंदी श्रोर कलवर के हैं

प्रभात अभिनन्दन न्युज
अजमेर/अजमेर, 7 अक्टूबर (का.सं.)। क्षेमा अजमेर इकोनॉमिक्स लिमिटेड ने प्रधानमंत्री फसल बीमा योजना (पीएमफबीवाई) के तहत राजस्थान के श्री गंगानगर, बूंदी और अजमेर 160 करोड़ रुपए से अधिक बीमा राशि का भुगतान किया है। यह भुगतान करीब सितंबर 2023-24 के लिए किया गया है। इस ने इन तीन जिलों से प्राप्त 5,81,606 आवेदनों के दावों का भुगतान किया है।

किसानों को किए गए भुगतान के बारे में बोलते हुए, क्षेमा अजमेर कार्पोरेट रिश्तानिदेशों के अनुसार किया गया है। इस दौरान क्षेमा बीमा धोखाधड़ी को रोकने और पीएमफबीवाई का लाभ किसानों तक पहुंचाने यह सुनिश्चित करने के लिए उचित तकनीक का उपयोग कर रही है। क्षेमा धोखाधड़ी का पता लगाने के लिए सैलाउट इमेजरी

करोड़ रुपए से अधिक बीमा राशि का भुगतान किया है। ये पिछले वर्ष खरीफ सीजन के दौरान फसलों को हुए प्रभावित के दावों का निपटारा है। ये भारत के उन सभी किसानों को हमारी प्रतिक्रिया दर्शाते हैं, जिन्होंने अब तक हमसे एक करोड़ से अधिक फसल बीमा पॉलिसी खरीदी है।

इस राशि के वितरण के पीछे का हमारा दृष्टिकोण चरम अव्यवस्था पट्टाओं की वजह से होना है। किसानों को क्षति को कम करते हुए किसानों को वित्तीय सुरुआत प्रदान करना है। इन दावों का भुगतान सरकारी रिश्तानिदेशों के अनुसार किया गया है। इस दौरान क्षेमा बीमा धोखाधड़ी को रोकने और पीएमफबीवाई का लाभ किसानों तक पहुंचाने यह सुनिश्चित करने के लिए उचित तकनीक का उपयोग कर रही है। क्षेमा धोखाधड़ी का पता लगाने के लिए सैलाउट इमेजरी

और भू-स्थानिक डेटा का उपयोग करती है, जैसे कि उन खेतों पर बीमा के लिए आवेदन करना जहाँ कोई फसल ही नहीं बोई गई या फिर जहाँ आवेदन पर सूचीबद्ध फसल और उपाई गई वार्षिक फसल के बीच कोई तालमेल नहीं है।

क्षेमा किसानों के हितों को रखा और करदाताओं के पैसों को सुरक्षित रखने और धोखाधड़ी को पहचान करने के लिए उत्तर है। उदाहरण के लिए, किसानों के दावों का भुगतान करने के लिए क्षेमा के प्रयासों से निपटने के लिए क्षेमा के प्रयासों का समर्थन किया है। पीएमफबीवाई के तहत बीमा प्रदाताओं की भूमिका के बारे में बात करते हुए, श्री सीरस ने कहा, धोखाधड़ी का प्रयास या अपराध गैर-कानूनी है और इसकी वजह से उन किसानों को भी नुकसान का सामना करना पड़ता है, जो समय पर अपनी बीमा राशि प्राप्त करने के पात्र हैं।

पीएमफबीवाई के दिशानिर्देशों के अनुसार बीमा प्रदाताओं को संशोधित खेतों में संशोधित करने का अधिकार है। इस मालवपूर्ण कठोर्य को पूरा करने के दौरान प्राप्त सूचना की वजह से कुछ सूची में क्षेमा कर्मचारियों को धमकी और वैध रूप से किसानों का सामना करना पड़ा है।

यहाँ तक कि फसलों की निगरानी करने की कोशिश के दौरान उन्हें इसका का सामना भी करना पड़ा है। इस तथ्य को अकचर्वाह फैल रही है कि बीमा प्रदाता ये सर्वश्रेष्ठ इस्तेमाल करते हैं, ताकि वे दावों के भुगतान से बच सकें। लेकिन, सच्चाई यह है कि यह सर्वश्रेष्ठ पीएमफबीवाई प्रोटोकॉल का मालवपूर्ण हिस्सा है, जिसका उद्देश्य प्रार्थना/डेटा प्राप्त और प्रसारित करना है, ताकि दावों का निपटारा तेजी से किया जा सके।

मोदी ने मूल्य आधारित राजनीति का उदाहरण पेश किया, अन्य नेता उनसे सीख सकते हैं: फडणवीस

नागपुर, 07 अक्टूबर (वेब वार्ता)। महाराष्ट्र के उपमुख्यमंत्री देवेंद्र फडणवीस ने सोमवार को कहा कि फडणवीस नरेंद्र मोदी ने मूल्य आधारित राजनीति का उदाहरण पेश किया है और यह पार्टी के नेताओं को उनसे सीखना चाहिए कि उन्होंने स्वच्छ छवि के साथ कैसे काम किया।

भारतीय जनता पार्टी (भाजपा) के नेता फडणवीस ने नागपुर में संवाददाताओं से बातचीत के दौरान प्रधानमंत्री मोदी के सर्वोच्चतम पद पर 23 वर्ष पूरे करने से संबंधित एक प्रश्न का उत्तर देते हुए कहा, "मोदी जी ने हमारे साथ मूल्य आधारित राजनीति का उदाहरण पेश किया है। मुझे लगता है कि सभी नेताओं को, चाहे वे किसी भी पार्टी के हों, प्रधानमंत्री मोदी से यह सीखना चाहिए कि कैसे उन्होंने इन सभी वर्षों में मुख्यमंत्री और प्रधानमंत्री के रूप में स्वच्छ छवि के साथ काम किया।" मोदी ने सात मुँहों में मुलाकात की थी। राज्य में अक्टूबर 2001 को गुजरात के मुख्यमंत्री के रूप में पदस्थ श्री श्री और 2014 में प्रधानमंत्री बनने से पहले वह 13 साल तक इस पद पर बने रहे। उन्होंने इस साल जून में लगातार तीसरी बार प्रधानमंत्री के रूप में कार्यभार संभाला।

महाराष्ट्र के पूर्व मुख्यमंत्री फडणवीस ने भाजपा नेता हर्षचंद्र पाटिल के राष्ट्रवादी काँग्रेस पार्टी-नरेंद्रचंद्र पवार (राकांप-एनएम) में शामिल होने की संभावना के बारे में पूछे जाने पर कहा कि यह खबर गुराणी है। पाटिल ने सुझावर को घोषणा की थी कि वह अपने समकक्षों के साथ राकांपा (एसपी) में शामिल होंगे। इससे एक दिन पहले उन्होंने राकांपा (एसपी) प्रमुख शरद पवार से

संवाद-पत्र से मौजूदा विचारक दत्तात्रय भरणे को मैदान में उतारें।

विधानसभा चुनाव संभवतः अगली महीने होंगे। इंदुपूर सीट से चार बार विधायक चुने जा चुके पाटिल ने चुनाव फिर से चुनकर लड़ने के इच्छुक हैं। इस सीट का प्रतिनिधित्व भाजपा की राज्यसभा सहयोगी राकांपा की है, जो इस बार

विजेता क्रिकेट टीम का किया सम्मान



उज्जैन, 7 अक्टूबर (मुरलीदास बैरागी)। गंगा माह 22 सितम्बर 2024 को मावली में आयोजित द्वितीय जिला स्तरीय महिला क्रिकेट प्रतियोगिता की विजेता टीम उदयपुर सुपरकिंग्स को शनिवार को मीलड, मेडल एवं कैप प्रदान कर सम्मान किया गया राज नेवल युनिट एनओ डी विनोद कुमार गोणी फाजिलकल एडुकेशन प्रतापसिंह बाबुराट टीम स्टॉफ्स की संज्ञा डी पुष्पाय मीणा मेनेजर दीपिका मोदी अतिथियों को माल्यार्पण कर स्वागत किया गया सम्मानित खिलाड़ी मोदी, काफिका, हर्षचंद्र, प्रियंका, वैभव, श्रद्धा, नयरा, सेख, किरण चौहान, किरण पांडे, रीन, कोमल, तनिका, काजल, संध्या, मोनिका अन्डोरा, शीतल, निशसिंह, निशा सोमर, गुणिका, निजिका मीणा, टीम कोच अम्बालाल मीणा उत्प्रेरित रहे।

भोपाल में नशे के खिलाफ बड़ी कार्रवाई, थयाद ने जताई सरकार की प्रतिबद्धता

भोपाल, 07 अक्टूबर (वेब वार्ता)। मध्यप्रदेश की राजधानी भोपाल में नारकोटिक्स कंट्रोल ब्यूरो (एनसीबी) और गुजरात पुलिस के आतंकवादी निरोधक दस्ते (एटीएस) की संयुक्त कार्रवाई में नशीले पदार्थ का उत्पादन करने वाली फैक्टरी का भंडारण कर लगभग नौ क्विंटल एमडी (मेफेड्रोन) और अन्य सामान जब्त करने के संबंध में मुख्यमंत्री डॉ मोहन यादव ने कहा कि नशे के खिलाफ हर कार्रवाई में राज्य सरकार सभी केंद्रीय एजेंसियों और प्रदेश सरकार के सहयोग के लिए प्रतिबद्ध है।

डॉ यादव ने गुजरात के गृह राज मंत्री हर्ष संघवी के सौशल मीडिया एक्स पोस्ट को खुलासे के संबंध में किए गए पोस्ट बाद सोशल मीडिया के जरिए अपनी बात रखी। डॉ यादव ने कहा कि पोस्ट की रीपोस्ट करते हुए करत लात लिखा है, नशे के खिलाफ हर कार्रवाई में मध्यप्रदेश सरकार सभी केंद्रीय एजेंसियों और प्रदेश सरकार के सहयोग के लिए प्रतिबद्ध है। आपके सहयोगी शब्दों के प्रति अपनी कृतज्ञता व्यक्त करता हूँ।

डॉ यादव ने एक अन्य पोस्ट में श्री संघवी की ओर से उन्हें (मुख्यमंत्री डॉ यादव) को लिखा गए पोस्ट की प्रतिक्रिया करते हुए लिखा है, प्रदेश के विभिन्न स्थानों पर नशे के विरुद्ध कार्रवाई की जा रही है, जिससे अन्य नशीले को पुलिस

के साथ संयुक्त कार्रवाई भी शामिल है। इसी क्रम में गुजरात एटीएस एवं एनसीबी दिल्ली द्वारा की गई कार्रवाई में मध्यप्रदेश पुलिस ने भी तत्परता के साथ सहयोग किया है। जिसके तहत सभी दोषियों पर नोटोरातम कार्रवाई की जाएगी। स्वस्थ, सकार और समृद्ध मध्यप्रदेश के मार्ग में बाधा बनने वाली किसी भी अनीतिक गतिविधि को बंदरस्त नहीं किया जाएगा। मानविय हर्ष संघवी जी आपका हृदय से आभार। इसके पहले श्री संघवी ने कल शाम सोशल मीडिया एक्स पर लिखा था, गुजरात एटीएस तथा एनसीबी दिल्ली द्वारा भोपाल में की गयी संयुक्त कार्रवाई के दौरान मध्यप्रदेश पुलिस के द्वारा सहयोगी मदद की गई।

स्वच्छता पखवाड़ा में जन सहभागिता से सफाई व्यवस्था के प्रति जागरूकता अभियान स्टेशनों, ट्रेनों और रेल परिसरों में सफाई व्यवस्था के लिए प्रतिबद्धता

जयपुर, 7 अक्टूबर (प्रभात अभिनन्दन न्युज)। रेलवे द्वारा स्वच्छता के प्रति संकल्प की प्रतिबद्धता के लिए 1 से 15 अक्टूबर तक स्वच्छता पखवाड़ा मनाया जा रहा है। स्वच्छता पखवाड़े के दौरान आमजन और यात्रियों को जागरूक कर उनकी सहभागिता के साथ सफाई व्यवस्था को बेहतर बनाया जा रहा है। भारतीय रेलवे पर स्वच्छता में अग्रणी जोन उत्तर पश्चिम रेलवे स्वच्छता के लिए उत्कृष्ट कार्य कर रहा है। उत्तर पश्चिम रेलवे के मुख्य जनसम्पर्क अधिकारी केप्टन राशि किरण के अनुसार श्री अमिताभ, महाप्रबंधक, उत्तर पश्चिम रेलवे ने 1 से 15 अक्टूबर तक आयोजित स्वच्छता पखवाड़े के दौरान सफाई व्यवस्था को सहयोगी और सहभागिता के साथ बेहतर करने के दिशानिर्देश प्रदान किए हैं। इसी क्रम में दिनांक 01.10.2024 को प्रधान कार्यालय, सभी मण्डलों व युनिटों में रेलकर्मियों में स्वयं



और दूसरी को स्वच्छता के लिए प्रेरित करने के हेतु स्वच्छता शपथ लेकर स्तराई है।

स्वच्छता पखवाड़े में 1 अक्टूबर से 15 अक्टूबर तक प्रत्येक दिन अलग-अलग विषयवस्तु (थीम) के आधार

पर स्वच्छता के प्रति जागरूक करने का कार्य किया जा रहा है। सभी जगहों की गांधी जयंती के अवसर पर स्वच्छ भारत दिवस के तहत श्रमदाता को सफाई व्यवस्था में सबकी भागीदारी सुनिश्चित की गई। 3 अक्टूबर से 6 अक्टूबर तक आयोजित स्वच्छ स्टेशन तथा स्वच्छ प्रयाण और स्वच्छ पर्यटन के तहत टॉपलेट, लिफ्ट पाइप, पानी की निकासी इत्यादि पर ध्यान केंद्रित किया जाएगा। इसके अतिरिक्त स्वच्छता जागरूकता रैली के साथ ही स्वच्छ प्रतियोगिता दिवस भी इस दौरान किए जाएंगे।

रेल परिसर में आने वाले और रेल सुविधाओं का लाभ लेने वाले सम्मानित यात्रीगणों के इस पखवाड़े के दौरान पूरा सहयोग मिलना अपेक्षित है और इस अभियान में सभी की सहभागिता सुनिश्चित कर स्वच्छता को उन्नतम स्तर पर ले जाने का प्रयास किया जाएगा।

यात्रियों की सुविधा हेतु डिब्बों की संख्या बढ़ोतरी, 7 जोड़ी रेलसेवाओं में बढ़ाये विभिन्न श्रेणी के डिब्बे

जयपुर, 7 अक्टूबर (का.सं.)। रेलवे द्वारा आगामी त्योहारी मौसम में अतिरिक्त यात्री यातायात को ध्यान में रखते हुए यात्रियों की सुविधा हेतु 07 जोड़ी रेलसेवाओं में विभिन्न श्रेणी डिब्बों की अस्थाई बढ़ोतरी की जा रही है।

उत्तर पश्चिम रेलवे के प्रमुख जनसम्पर्क अधिकारी केप्टन राशि किरण के अनुसार गाडी संख्या 22471/22472, बीकानेर-दिल्ली सेवा-बीकानेर रेलसेवा में बीकानेर से दिनांक 08.10.24 से 31.10.24 तक तथा दिल्ली से दिनांक 01.10.24 से 31.10.24 तक एवं दक्षिण श्रमणपूर से दिनांक 01 अस्थाई बढ़ोतरी की जा रही है। गाडी संख्या 20483/20484, भात की कोटी-दादर-पुणे की कोटी रेलसेवा में भात की कोटी से दिनांक 01.10.24 से 31.10.24 तक एवं दक्षिण श्रमणपूर से दिनांक 01 अस्थाई बढ़ोतरी की जा रही है।

गाडी संख्या 20485/20486, जोधपुर-साबरमती-जोधपुर रेलसेवा में नायका कॉन्सिटेक्स के स्टारडस्ट होटोल्प्रॉफ्रॉफिक क्रोम आइलाइन्स के साथ अपने त्योहारी लुक में जादुई ट्विस्ट जोड़ें।

जयपुर, 7 अक्टूबर (का.सं.)। नायका कॉन्सिटेक्स अपने नवीनम लॉन्ग - स्टारडस्ट क्रोम आइलाइन्स के साथ गाडी लान्स में इस अल्ट्रा-प्रीमियर्ड ब्रांड के साथ अपने लुक में अंशों का झुमा लाए जो आपके लुक को बेहतर से आउट-ऑफ-द-वर्ल्ड लुक ले जाते हैं। रंग-बदलते प्रिगमैट्स के साथ, ये इडलु क्रोम लान्स-अप लुक को सुन्दर लाने से बेहतर स्टैपेल्ड लुक ले जाते हैं। तैयार हो जाएं अपनी अंशों को सबसे अधिक दिखाएँ के लिए!

इन लान्स में एक स्टूडियो में से श्रेष्ठ मिलते हैं, दोहरा मज्जा और दोहरी शैली!

प्रभात अभिनन्दन न्युज

जयपुर, 7 अक्टूबर (का.सं.)। नायका कॉन्सिटेक्स अपने नवीनम लॉन्ग - स्टारडस्ट क्रोम आइलाइन्स के साथ गाडी लान्स में इस अल्ट्रा-प्रीमियर्ड ब्रांड के साथ अपने लुक में अंशों का झुमा लाए जो आपके लुक को बेहतर से आउट-ऑफ-द-वर्ल्ड लुक ले जाते हैं। रंग-बदलते प्रिगमैट्स के साथ, ये इडलु क्रोम लान्स-अप लुक को सुन्दर लाने से बेहतर स्टैपेल्ड लुक ले जाते हैं। तैयार हो जाएं अपनी अंशों को सबसे अधिक दिखाएँ के लिए!

इन लान्स में एक स्टूडियो में से श्रेष्ठ मिलते हैं, दोहरा मज्जा और दोहरी शैली!

